

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 8**  
**(IB)-771(PB)/2018**

**IN THE MATTER OF:**

Capri Global Capital Ltd.  
v.

... Petitioner/Applicant

Value Infratech India Pvt. Ltd.

... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code (IBC) in Liq**

**CORAM:**  
**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**Order delivered on 06.09.2022**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

For the Applicant : Mr. Piyush Singh, Ms. Riddhi Jain, Mr. Mayank  
Mittal, Advs. in IA-4235/2022

**ORDER**

**New IA-4235/2022**

Ld. Counsel Mr. Piyush Singh seeks liberty to withdraw the  
application.

**IA-4235/2022 stands dismissed as withdrawn.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**



**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**